## National Company Law Tribunal Allahabad Bench

CPNO. 120 | ND | 2012

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2017

NAME OF THE COMPANY: Mar. Shouldul vikaam Gupta VIS Gromti Parak agrom
Put Ltd
SECTION OF THE COMPANIES ACT/1 & B CODE: 397/398 of the Companies Act of 1956

SI.	NO. Name	Designation	Representation	<u>Signature</u>
<u>1.</u>	Dr. Pawon Jaiens	PCMA	Petitioner	2
		Adv.	Respondents	ABS

## **CP NO.120/ND/2012**

Dr. Pawan Jaiswal, PCMA for the petitioner. Sh. Ashish Srivastava, Advocate for the respondent.

The case is taken up in forenoon session on being mentioned by the respondent counsel. Argument are continued. The matter to be listed on 9<sup>th</sup> January, 2018.

Dated:13.12.2017

Typed by: Kavya Prakash Srivastava (Stenographer) H.P. Chaturvedi, Member (Judicial)